

DIVISION BENCH

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/445(KB)2019
COMP.APPL/406(KB)2019, COMP.APPL/697(KB)2019,
COMP.APPL/405(KB)2019, COMP.APPL/407(KB)2019,
COMP.APPL/409(KB)2019, COMP.APPL/408(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st June, 2021, 10:30 A.M

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|---------------------|--|------------------------|---------------------|
| Name of the Company | PRASANTA KUMAR MITRA & ORS. Vs. INDIA STEAM LAUNDRY PVT. LTD. & ORS. | | |
| Under Section | Sec. 241(1), Sec. 242(4) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|-------------------------------------|---------------------------------|
| 1. | Mr. Ratnanko Banerji, Sr. Advocate |] For Petitioner No. 3 |
| 2. | Ms. Swapna Choubey, Advocate |] |
| 3. | Mr. Kanishk Kejriwal, Advocate |] |
| 4. | Mr. Gautam Kumar Ray, Advocate |] |
| 1. | Mr. Sudipto Sarkar, Sr. Advocate |] For Respondent No. 3 |
| 2. | Mr. Dharendra Nath Sharma, Advocate |] |
| 3. | Ms. Roopa Seth Mitra, Advocate |] |
| 1. | Mr. S. N. Mookherjee, Sr. Advocate |] For heirs of Respondent No. 4 |
| 2. | Mr. Soumitra Datta, Advocate |] |
| 3. | Mr. Shaunak Mitra, Advocate |] |
| 3. | Mr. Arunabha Deb, Advocate |] |
| 1. | Mr. Joy Saha, Sr. Advocate |] For Respondent Nos. 13 & 14 |
| 2. | Mr. Subhojit Saha, Advocate |] |
| 3. | Mr. Yash Vardhan Deora, Advocate |] |
| 1. | Mr. Pradyumna Sinha, Advocate |] For Respondent Nos. 16 & 17 |
| 2. | Mr. Arindam Banerjee, Advocate |] |
| 3. | Mr Suvam Sinha, Advocate |] |

ORDER

1. Ld. Senior Counsel/Ld. Counsel for the petitioner no. 3 present. Ld. Senior Counsel/Ld. Counsel for the respondent no. 3 present. Ld. Senior Counsel/Ld. Counsel for the heirs of respondent no. 4 present. Ld. Senior Counsel/Ld. Counsel for the respondent nos. 13 and 14 present. Ld. Counsel for the respondent nos. 16 and 17 present.
2. **Comp. Appl./77(KB)2021** – This is an application filed by the petitioner seeking to implead legal heirs of respondent no. 4 as party-respondents to the present proceedings. Heard Mr. Ratnanko Banerji, Ld. Senior Counsel appearing on behalf of the applicant in Comp. Appl./77(KB)2021 and Mr. S. N. Mookherjee, Ld. Senior Counsel appearing for the proposed respondent nos. 4(a) and 4(b) in the main petition.
3. For hearing the arguments of Mr. Joy Saha, Ld. Senior Counsel appearing on behalf of the respondent nos. 13 and 14 and Mr. Arindam Banerjee, Ld. Counsel appearing on behalf of the respondent nos. 16 and 17, list this matter on **30/06/2021**.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

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